

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.1358**

**TO BE ANSWERED ON THE 09<sup>TH</sup> FEBRUARY, 2021/ MAGHA 20, 1942 (SAKA)**

**CRIMINAL CASES**

**1358. SHRI KOMATI REDDY VENKAT REDDY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has any details regarding criminal activities/cases including murder, chain snatching offences, drug peddling, rape of girls and women, cyber crimes, narcotic cases, illegalities reported, contraband seized, mobile snatching in public areas/ localities;**

**(b) if so, the details thereof alongwith the number of cases reported/solved/pending during the last three years and the current year, State-wise; and**

**(c) the steps being taken by the Government to improve the vigilance to stop such illegal activities?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (b): National Crime Records Bureau compiles and publishes information on crimes in its publication Crime in India. The published reports are available till the year 2019. State/UT-wise details of cases registered, cases in which trials completed and cases pending trial at the end of the year under heads Murder, The Narcotics Drugs & Psychotropic Substances Act, Rape, POCSO Act and Cyber Crimes during 2017-2019 are**

given in Annexure-I, II, III, IV & V respectively. Data on chain/mobile snatching, drug peddling, illegalities reported and contraband seized is not maintained by National Crime Records Bureau separately.

(c): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and State Governments are responsible for Prevention, Detection and investigation of crimes.

The State Governments/Union Territory Administrations are competent to deal with such offences under the extant provisions of laws. However, Central Government has taken a number of initiatives for improving the vigilance to stop such illegal activities across the country, which include following :

- i. A common platform for filing reports, collecting and sharing information on crime and criminal at national level, Crime and Criminal Tracking Networks and Systems (CCTNS) has been implemented.
- ii. To facilitate integration of data in major pillars of Criminal Justice in the country, i.e., Police, Prisons, Forensics, Prosecution and Courts, MHA has commenced 'Inter-operable Criminal Justice System' in a phased manner.

**iii. Ministry of Home Affairs (MHA) has prepared “Witness Protection Scheme, 2018” in consultation with the National Legal Service Authority, Bureau of Police Research & Development and the State Governments. This scheme provides for protection of witnesses based on the threat assessment.**

**iv. The Criminal Law (Amendment), Act 2013 was enacted for effective deterrence against sexual offences. Further, the Criminal Law (Amendment) Act, 2018 was enacted to prescribe even more stringent penal provisions including death penalty for rape of girls below the age of 12 years. The Act also inter-alia mandates completion of investigation and trials within 2 months.**

**v. Emergency Response Support System provides a pan-India, single internationally recognized number (112) based system for all emergencies, with computer aided dispatch of field resources to the location of distress.**

**vi. MHA has launched the “National Database on Sexual Offenders” (NDSO) on 20th September, 2018 to facilitate investigation and tracking of sexual offenders across the country.**

**vii. Ministry of Home Affairs has provided financial assistance to all the States & UTs under Cyber Crime Prevention against Women & Children (CCPCW) Scheme to support their efforts for setting up of cyber forensic-cum-training laboratories, training, and hiring of junior cyber consultants. The Government has launched the National Cyber Crime Reporting Portal, [www.cybercrime.gov.in](http://www.cybercrime.gov.in) to enable public to report incidents pertaining to all types of cyber crimes with special focus on cyber crimes against women and children. The Central Government has taken steps for spreading awareness about cyber crimes, issuance of alerts/advisories, capacity building /training of law enforcement personnel/prosecutors/judicial officers, improving cyber forensic facilities etc.**

**viii. Ministry of Home Affairs has been issuing advisories from time to time to States/UTs to deal with the crimes which are available at [www.mha.gov.in](http://www.mha.gov.in) .**

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**Cases Registered(CR), , Cases Trials were Completed(CTC), and Cases Pending Trial at End of the Year(CPT), under Murder during 2017-2019**

SL	State/UT	2017			2018			2019		
		CR	CTC	CPT	CR	CTC	CPT	CR	CTC	CPT
1	Andhra Pradesh	1054	1021	3701	935	1085	3601	870	809	3469
2	Arunachal Pradesh	79	11	1088	62	29	1102	60	12	1127
3	Assam	1144	343	7869	1241	1199	7875	1235	577	8156
4	Bihar	2803	1411	27357	2934	938	28902	3138	1118	29959
5	Chhattisgarh	919	952	2818	917	925	2719	913	531	3004
6	Goa	31	22	124	29	17	130	33	14	144
7	Gujarat	970	382	10174	1072	365	10769	993	504	11139
8	Haryana	1046	665	2228	1104	626	2364	1137	588	2527
9	Himachal Pradesh	99	50	413	99	42	459	70	40	471
10	Jammu & Kashmir*	152	80	1308	181	96	1296	119	79	1257
11	Jharkhand	1487	1138	5305	1712	807	5889	1626	925	6162
12	Karnataka	1384	976	7759	1334	929	8018	1314	836	8069
13	Kerala	305	286	2990	292	246	2843	323	169	2973
14	Madhya Pradesh	1908	1858	7157	1879	1642	7247	1795	1875	7034
15	Maharashtra	2103	1423	27107	2199	1354	27690	2142	1397	28226
16	Manipur	63	5	411	52	6	438	56	15	457
17	Meghalaya	87	41	1704	95	17	1707	68	303	1548
18	Mizoram	21	17	22	27	6	38	22	22	37
19	Nagaland	36	15	60	31	16	64	25	4	75
20	Odisha	1267	577	9833	1378	627	10390	1356	310	11303
21	Punjab	659	474	1013	684	534	1048	679	442	1160
22	Rajasthan	1473	912	6472	1508	608	6787	1659	615	7126
23	Sikkim	13	8	16	12	4	20	17	4	32
24	Tamil Nadu	1560	1290	7970	1569	1184	8301	1745	1240	8577
25	Telangana	805	825	3677	786	646	3671	839	744	3583
26	Tripura	124	70	653	137	62	687	144	103	678
27	Uttar Pradesh	4324	3539	33485	4018	3272	33805	3806	2448	34056
28	Uttarakhand	181	87	643	211	45	771	199	70	831
29	West Bengal	2001	609	18946	1933	624	20118	1933	624	20118
	<b>TOTAL STATE(S)</b>	<b>28098</b>	<b>19087</b>	<b>192303</b>	<b>28431</b>	<b>17951</b>	<b>198749</b>	<b>28316</b>	<b>16418</b>	<b>203298</b>
30	A&N Islands	9	15	122	11	1	132	13	10	133
31	Chandigarh	25	29	41	20	16	42	26	12	49
32	D&N Haveli**	3	5	12	7	2	15	7	4	14
33	Daman & Diu**	6	7	27	5	5	27	6	3	30
34	Delhi	487	203	3391	513	167	3697	521	115	4093
35	Lakshadweep	0	0	0	1	0	0	0	0	0
36	Puducherry	25	21	100	29	23	103	29	56	68
	<b>TOTAL UT(S)</b>	<b>555</b>	<b>280</b>	<b>3693</b>	<b>586</b>	<b>214</b>	<b>4016</b>	<b>602</b>	<b>200</b>	<b>4387</b>
	<b>TOTAL (ALL INDIA)</b>	<b>28653</b>	<b>19367</b>	<b>195996</b>	<b>29017</b>	<b>18165</b>	<b>202765</b>	<b>28918</b>	<b>16618</b>	<b>207685</b>

**Source: Crime in India**

Note: Due to non-receipt of data from West Bengal for 2019 in time, data furnished for 2018 has been used.

\* Now UTs of Jammu & Kashmir and Laddakh

\*\* Now UT of D&N Haveli and UT of Daman & Diu have merged as one UT.

**Cases Registered(CR), Cases Trials were Completed(CTC) and Cases Pending Trial at End of the Year(CPT) under The Narcotic Drugs & Psychotropic Substances Act during 2017-2019**

SL	State/UT	2017			2018			2019		
		CR	CTC	CPT	CR	CTC	CPT	CR	CTC	CPT
1	Andhra Pradesh	682	1395	740	534	204	924	717	177	1171
2	Arunachal Pradesh	124	1	721	122	13	817	124	9	903
3	Assam	354	45	1603	478	113	1955	841	122	2329
4	Bihar	749	215	3271	615	76	3975	697	115	4311
5	Chhattisgarh	743	761	1449	712	474	1725	707	512	1893
6	Goa	168	25	541	222	38	690	218	44	852
7	Gujarat	69	18	934	150	16	1046	289	10	1295
8	Haryana	2200	1310	5097	2587	1624	5897	2677	1665	6821
9	Himachal Pradesh	1010	384	3135	1342	385	4002	1439	417	4903
10	Jammu & Kashmir*	991	198	3663	938	256	4400	1173	254	5328
11	Jharkhand	204	79	565	237	96	628	242	139	697
12	Karnataka	1126	322	1883	1030	445	2318	1652	569	3221
13	Kerala	9244	3253	15664	8724	6381	17971	9245	7163	19765
14	Madhya Pradesh	1286	462	4366	1874	1316	4894	3432	2064	6178
15	Maharashtra	14634	7086	33860	12195	7759	36803	14158	10209	39883
16	Manipur	275	30	1363	381	62	1496	338	97	1725
17	Meghalaya	56	7	194	81	17	215	117	34	271
18	Mizoram	139	51	161	164	56	281	160	73	356
19	Nagaland	81	45	166	66	23	195	142	65	247
20	Odisha	573	122	2431	573	147	2701	980	236	3045
21	Punjab	12356	8299	16155	11654	8507	19382	11536	7865	23671
22	Rajasthan	1596	819	7694	1862	587	8717	2592	888	10049
23	Sikkim	3	3	3	7	6	4	20	4	18
24	Tamil Nadu	3812	3068	6388	3717	2742	6894	4329	2552	7429
25	Telangana	387	100	667	311	145	796	464	113	949
26	Tripura	84	31	213	431	19	323	316	40	685
27	Uttar Pradesh	7439	5063	48743	8821	5950	51527	10198	5486	52178
28	Uttarakhand	1017	210	2338	1064	179	3113	1396	329	4005
29	West Bengal	1724	214	8189	1479	208	9521	1479	208	9521
	<b>TOTAL STATE(S)</b>	<b>63126</b>	<b>33616</b>	<b>172197</b>	<b>62371</b>	<b>37844</b>	<b>193210</b>	<b>71678</b>	<b>41459</b>	<b>213699</b>
30	A&N Islands	34	17	147	49	4	191	133	8	287
31	Chandigarh	244	107	359	178	96	478	226	138	511
32	D&N Haveli**	2	1	8	3	0	11	0	2	9
33	Daman & Diu**	1	0	5	0	0	5	0	0	5
34	Delhi	376	130	2081	507	149	2372	712	138	2776
35	Lakshadweep	6	0	12	8	0	16	4	0	16
36	Puducherry	11	0	13	21	0	32	26	6	47
	<b>TOTAL UT(S)</b>	<b>674</b>	<b>255</b>	<b>2625</b>	<b>766</b>	<b>249</b>	<b>3105</b>	<b>1101</b>	<b>292</b>	<b>3651</b>
	<b>TOTAL (ALL INDIA)</b>	<b>63800</b>	<b>33871</b>	<b>174822</b>	<b>63137</b>	<b>38093</b>	<b>196315</b>	<b>72779</b>	<b>41751</b>	<b>217350</b>

**Source: Crime in India**

Note: Due to non-receipt of data from West Bengal for 2019 in time, data furnished for 2018 has been used.

\* Now UTs of Jammu & Kashmir and Laddakh

\*\* Now UT of D&N Haveli and UT of Daman & Diu have merged as one UT.

**Cases Registered(CR), Cases Trials were Completed(CTC) and Cases Pending Trial at End of theYear(CPT) under Rape during 2017-2019**

SL	State/UT	2017			2018			2019		
		CR	CTC	CPT	CR	CTC	CPT	CR	CTC	CPT
1	Andhra Pradesh	988	834	2507	971	589	2796	1086	686	2794
2	Arunachal Pradesh	59	4	778	67	7	823	63	4	861
3	Assam	1772	468	8574	1648	898	8884	1773	519	9833
4	Bihar	605	262	5296	651	159	5858	730	206	6191
5	Chhattisgarh	1908	1456	3458	2091	1274	4143	1036	1263	3926
6	Goa	76	56	266	61	47	292	72	37	326
7	Gujarat	477	207	4238	553	134	4607	528	139	4950
8	Haryana	1099	633	1393	1296	685	1477	1480	708	1611
9	Himachal Pradesh	249	129	832	344	97	1038	359	144	1213
10	Jammu & Kashmir*	296	181	786	320	187	804	223	193	937
11	Jharkhand	914	583	2990	1090	376	3429	1416	611	3736
12	Karnataka	546	476	3022	492	420	3075	505	288	3092
13	Kerala	2003	532	7985	1945	733	8871	2023	641	9790
14	Madhya Pradesh	5562	4070	13254	5433	3821	14721	2485	3417	13662
15	Maharashtra	1933	953	13750	2142	1052	14511	2299	1056	15386
16	Manipur	40	8	200	52	10	213	36	17	217
17	Meghalaya	119	29	623	87	33	639	102	148	561
18	Mizoram	25	12	74	50	3	115	42	21	134
19	Nagaland	10	18	47	10	10	46	8	4	49
20	Odisha	2070	937	10620	918	1036	10823	1382	753	11250
21	Punjab	530	352	605	831	603	671	1002	691	788
22	Rajasthan	3305	1645	7597	4335	1285	8650	5997	1551	10403
23	Sikkim	17	17	27	16	14	27	11	6	32
24	Tamil Nadu	283	471	1974	331	438	1844	362	372	1738
25	Telangana	552	411	1914	606	224	2141	873	393	2417
26	Tripura	95	60	417	97	66	434	88	81	426
27	Uttar Pradesh	4246	1712	11815	3946	1925	13128	3065	1301	13874
28	Uttarakhand	374	140	497	561	76	773	526	193	1013
29	West Bengal	1084	708	14854	1069	497	15215	1069	497	15215
	<b>TOTAL STATE(S)</b>	<b>31237</b>	<b>17364</b>	<b>1E+05</b>	<b>32013</b>	<b>16699</b>	<b>130048</b>	<b>30641</b>	<b>15940</b>	<b>136425</b>
30	A&N Islands	13	8	136	30	5	168	13	21	158
31	Chandigarh	65	75	65	86	45	72	112	36	123
32	D&N Haveli**	1	12	12	7	5	10	0	6	8
33	Daman & Diu**	7	3	28	3	7	24	4	0	27
34	Delhi	1229	637	7193	1215	552	8279	1253	698	8869
35	Lakshadweep	0	0	4	2	0	4	0	0	4
36	Puducherry	7	0	37	0	0	37	10	0	18
	<b>TOTAL UT(S)</b>	<b>1322</b>	<b>735</b>	<b>7475</b>	<b>1343</b>	<b>614</b>	<b>8594</b>	<b>1392</b>	<b>761</b>	<b>9207</b>
	<b>TOTAL (ALL INDIA)</b>	<b>32559</b>	<b>18099</b>	<b>1E+05</b>	<b>33356</b>	<b>17313</b>	<b>138642</b>	<b>32033</b>	<b>16701</b>	<b>145632</b>

Source: Crime in India

Note: Due to non-receipt of data from West Bengal for 2019 in time, data furnished for 2018 has been used.

\* Now UTs of Jammu & Kashmir and Laddakh

\*\* Now UT of D&N Haveli and UT of Daman & Diu have merged as one UT.

**Cases Registered(CR), Cases Trials were Completed(CTC) and Cases Pending Trial at End of the Year(CPT) under POCSO Act (Section 4 & 6) during 2017-2019**

SL	State/UT	2017			2018			2019		
		CR	CTC	CPT	CR	CTC	CPT	CR	CTC	CPT
1	Andhra Pradesh	183	57	646	241	59	800	265	73	901
2	Arunachal Pradesh	10	0	7	18	1	24	22	0	37
3	Assam	788	133	1125	1224	236	1938	1263	248	2737
4	Bihar	599	44	868	824	96	1310	721	102	1820
5	Chhattisgarh	1095	675	1971	1214	604	2456	1377	756	3120
6	Goa	0	0	0	0	0	0	0	0	0
7	Gujarat	1233	104	3686	1456	196	4890	1539	333	6015
8	Haryana	656	368	954	1068	527	1361	1174	713	1653
9	Himachal Pradesh	2	0	2	22	2	17	1	1	18
10	Jammu & Kashmir*	0	0	0	13	0	9	75	5	63
11	Jharkhand	253	39	347	442	110	519	469	152	721
12	Karnataka	1308	459	3627	1408	663	4419	1623	780	5155
13	Kerala	250	11	1173	162	40	1330	113	35	1410
14	Madhya Pradesh	964	590	3282	1047	672	3819	3337	1478	5462
15	Maharashtra	2387	821	10654	2832	871	12236	3117	1186	14010
16	Manipur	15	2	98	28	2	118	47	4	169
17	Meghalaya	164	3	584	179	19	683	145	103	770
18	Mizoram	129	46	151	73	19	233	36	39	230
19	Nagaland	26	7	35	6	11	35	10	1	45
20	Odisha	150	109	993	1427	128	1992	1417	129	3129
21	Punjab	375	211	346	288	189	428	232	225	422
22	Rajasthan	621	170	2022	74	136	1970	4	138	1846
23	Sikkim	55	23	70	78	52	96	61	18	136
24	Tamil Nadu	1154	544	2692	1457	898	3375	1742	823	4159
25	Telangana	1022	213	1645	1140	339	2132	1180	676	2530
26	Tripura	90	33	282	76	27	345	107	61	388
27	Uttar Pradesh	1609	576	7357	2023	499	8521	3344	798	10195
28	Uttarakhand	180	19	242	294	25	393	231	99	555
29	West Bengal	1197	140	2503	1378	243	3754	1378	243	3754
	<b>TOTAL STATE(S)</b>	<b>16515</b>	<b>5397</b>	<b>47362</b>	<b>20492</b>	<b>6664</b>	<b>59203</b>	<b>25030</b>	<b>9219</b>	<b>71450</b>
30	A&N Islands	49	16	121	52	1	174	83	18	235
31	Chandigarh	0	0	0	1	0	1	1	0	2
32	D&N Haveli**	6	8	15	18	11	18	38	24	36
33	Daman & Diu**	3	0	16	0	4	17	9	3	19
34	Delhi	940	154	3919	994	254	4671	969	658	4881
35	Lakshadweep	3	0	5	1	0	6	14	0	14
36	Puducherry	41	0	61	47	3	101	48	4	134
	<b>TOTAL UT(S)</b>	<b>1042</b>	<b>178</b>	<b>4137</b>	<b>1113</b>	<b>273</b>	<b>4988</b>	<b>1162</b>	<b>707</b>	<b>5321</b>
	<b>TOTAL (ALL INDIA)</b>	<b>17557</b>	<b>5575</b>	<b>51499</b>	<b>21605</b>	<b>6937</b>	<b>64191</b>	<b>26192</b>	<b>9926</b>	<b>76771</b>

Source: Crime in India

Note: Due to non-receipt of data from West Bengal for 2019 in time, data furnished for 2018 has been used.

\* Now UTs of Jammu & Kashmir and Laddakh

\*\* Now UT of D&N Haveli and UT of Daman & Diu have merged as one UT.



**Cases Registered(CR), Cases Trials were Completed (CTC), Cases Pending Trial at End of the Year(CPT), under Cyber Crimes during 2017-2019**

SL	State/UT	2017			2018			2019		
		CR	CTC	CPT	CR	CTC	CPT	CR	CTC	CPT
1	Andhra Pradesh	931	74	563	1207	52	705	1886	56	830
2	Arunachal Pradesh	1	0	4	7	0	4	8	0	4
3	Assam	1120	1	358	2022	42	490	2231	66	773
4	Bihar	433	21	382	374	0	611	1050	50	849
5	Chhattisgarh	171	21	183	139	16	245	175	36	303
6	Goa	13	1	25	29	2	25	15	1	44
7	Gujarat	458	2	524	702	2	856	784	8	1295
8	Haryana	504	88	318	418	39	461	564	46	603
9	Himachal Pradesh	56	16	111	69	2	131	76	6	144
10	Jammu & Kashmir*	63	4	47	73	6	55	73	4	69
11	Jharkhand	720	9	224	930	49	361	1095	35	670
12	Karnataka	3174	39	614	5839	44	706	12020	35	781
13	Kerala	320	51	609	340	42	744	307	35	873
14	Madhya Pradesh	490	16	809	740	76	1308	602	35	1673
15	Maharashtra	3604	59	2422	3511	61	3403	4967	54	4310
16	Manipur	74	0	7	29	0	7	4	0	7
17	Meghalaya	39	1	32	74	0	32	89	0	34
18	Mizoram	10	3	4	6	0	6	8	0	10
19	Nagaland	0	0	1	2	1	1	2	0	1
20	Odisha	824	5	331	843	2	548	1485	0	768
21	Punjab	176	25	96	239	25	150	243	34	205
22	Rajasthan	1304	23	661	1104	11	882	1762	58	1135
23	Sikkim	1	0	0	1	0	1	2	1	1
24	Tamil Nadu	228	9	222	295	36	314	385	18	408
25	Telangana	1209	65	327	1205	29	581	2691	138	996
26	Tripura	7	1	5	20	0	5	20	0	9
27	Uttar Pradesh	4971	123	3545	6280	469	5400	11416	277	8597
28	Uttarakhand	124	2	92	171	4	143	100	1	182
29	West Bengal	568	4	414	335	11	512	335	11	512
	<b>TOTAL STATE(S)</b>	<b>21593</b>	<b>663</b>	<b>12930</b>	<b>27004</b>	<b>1021</b>	<b>18687</b>	<b>44395</b>	<b>1005</b>	<b>26086</b>
30	A&N Islands	3	1	6	7	0	15	2	1	14
31	Chandigarh	32	6	43	30	10	39	23	12	36
32	D&N Haveli**	1	0	5	0	0	5	0	0	4
33	Daman & Diu**	0	0	2	0	0	2	3	0	2
34	Delhi	162	4	192	189	12	212	115	14	255
35	Lakshadweep	0	0	0	4	0	0	4	0	0
36	Puducherry	5	0	4	14	1	6	4	0	9
	<b>TOTAL UT(S)</b>	<b>203</b>	<b>11</b>	<b>252</b>	<b>244</b>	<b>23</b>	<b>279</b>	<b>151</b>	<b>27</b>	<b>320</b>
	<b>TOTAL (ALL INDIA)</b>	<b>21796</b>	<b>674</b>	<b>13182</b>	<b>27248</b>	<b>1044</b>	<b>18966</b>	<b>44546</b>	<b>1032</b>	<b>26406</b>

Source: Crime in India

Note: Due to non-receipt of data from West Bengal for 2019 in time, data furnished for 2018 has been used.

\* Now UTs of Jammu & Kashmir and Laddakh

\*\* Now UT of D&N Haveli and UT of Daman & Diu have merged as one UT.

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